NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 583 of 2020

IN THE MATTER OF:

Office of the Asstt. State Tax Commissioner ...Appellant

Versus

Parthiv Parikh, Resolution Professional
& Ors. ...Respondents

Present:
For Appellant : **Mr. Aditya V.K., Ms. Garima Malhotra and Mr. Aneesh Sadhwani, Advocates**

For Respondents : **Mr. Parthiv Parikh, Advocate for R-1 (IRP)**
Mr. Arjun Chawla, Advocate for R-2
Mr. Aditya Mahajan, Advocate for Cateator

O R D E R
(Through Virtual Mode)

18.08.2020 Due to paucity of time, the matter could not be taken up.

List the matter 'for Admission (After Notice)' on **25th August, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/gc/